of PSUs which have either been referred to BIFR or a revival package is under consideration;

- (c) the action contemplated for those where revival package is untenable;
- (d) whether Government have plan to merge few PSUs operating in the NER to have an effective regional action plan; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) The Central Government is concerned with Central PSUs only. No centralised data is maintained in regard to State PSUs. The strategy of the Government on PSUs has been enunciated in the budget speech 1999-2000. Government will continue to devise viable rehabilitation strategies for weak units.

- (b) and (c) There are four operating Central PSUs in the State of Assam as on 31.3.98, of which one PSU, namely, North Eastern Regional Agri. Marketing Corpn. Ltd. (NERAMAC) is a sick unit that has been refered to BIFR. Government have approved restructuring plan for NERAMAC, which is now with BIFR.
 - (d) and (e) There is as of now no specific plan with the Government.

Revival of PSEs

- 1889. DR. Y. LAKSHMI PRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) the number of PSEs recommended for revival and the number of PSEs recommended for winding up during the last three years, year-wise;
- (b) the number of Public Sector Enterprises running in loss and referred to BIFR;
 - (c) the profit making PSEs; and
 - (d) the efforts made to revive all sick PSEs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) As on 30.6.99, 67 sick PSUs were registered

with the Board for Industrial and Financial Reconstruction (BIFR). During last 3 years, i.e. 1997, 1998 and 1999 (upto June) upto which period information is available, BIFR had sanctioned revival scheme for four PSUs in 1997 and for one PSU each in 1998 & 1999. Winding up was recommended for only one PSU in 1997.

- (b) and (c) As on 31.3.1998, there were 134 profit making PSUs and 100 loss making PSUs. As on 30th June 1999, the period upto which information is available, 67 PSUs were registered with BIFR.
- (d) Enterprise specific measures are taken for halting sickness and for improving the performance of the PSUs. BIFR is formulating appropriate revival and rehabilitation schemes under the Provisions of Sick Industrial Companies (Special Provisions) Act, 1985 for the sick PSUs registered with it. The measures adopted include business and financial restructuring, conversion of an enterprise into a joint venture, rationalisation of manpower, technology upgradation, diversification, modernisation of plant and machinery etc.

Leasehold properties of Jessop & Co. Ltd.

1890. SHRI DIPANKAR MUKHERJEE: SHRI NILOTPAL BASU:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of leasehold properties of Jessop & Co. Ltd;
- (b) whether some of the leasehold properties have gone out of control of Ms. Jessop & Co. Ltd. during the last two years; and
 - (c) if so, the details of the same, along with reason of dispossession?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRIESES (DR. VALLABHBHAI KATHIRIA): (a) The details of leasehold properties of M/s Jessop & Co. Limited are as hereunder:—

Property Details

Land area in Acres

(i) Durgapur Factory ' 117.875
(lease with Govt of West Bengal)